

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition (Civil) No.531/2023

SUSHIL & ANR.

Petitioner(s)

VERSUS

THE STATE OF HARYANA

Respondent(s)

(With IA No.94728/2023-EX-PARTE STAY and IA No.94730/2023-EXEMPTION
FROM FILING O.T.)

Date : 11-07-2023 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Ms. Liz Mathew, Adv.
Mr. Sanbha Rumnong, Adv.
Mr. Jaiwant Patankar, Adv.
Ms. Lija Merin John, Adv.
Mr. M. F. Philip, Adv.
Ms. Purnima Krishna, AOR
Mr. Karamveer Singh Yadav, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

- 1 Issue notice.
- 2 Liberty to serve the Standing Counsel for the State of Haryana.
- 3 Tag with Writ Petition (Crl) No 14 of 2023.

(CHETAN KUMAR)
A.R. -cum-P.S.

(SAROJ KUMARI GAUR)
Assistant Registrar